

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 479**  
ANSWERED ON- 28/11/2024

**PROMOTION OF SPORTS INFRASTRUCTURE IN ODISHA**

479 SHRI MANAS RANJAN MANGARAJ:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the details of central assistance provided to Odisha for developing sports infrastructure, including stadiums, training centers, and sports academies, over the last five years;
- (b) the progress on ongoing sports infrastructure projects in Odisha and their expected completion timelines; and
- (c) the details of new initiatives or programs aimed at promoting youth engagement in sports in Odisha's rural and urban areas?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure, stadiums, training centers, and sports academies and taking initiatives or program for promoting youth engagement in sports, rests primarily with the State/Union Territory Governments. However, this Ministry of Youth Affairs & Sports implements the following schemes to promote sports in the country, including in the State of Odisha:

(i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India (SAI)

Funds are allocated scheme-wise and not State-wise in this Ministry. The details of funds allocated under the entire sports development schemes/programmes of this Department, for the country, including in the State of Odisha, during the last five years, are as under:

<b>Financial Year</b>	<b>Budget Allocation (in ₹ crore)</b>
2019-20	2000.00
2020-21	1313.40
2021-22	1993.00
2022-23	1907.69
2023-24	2380.86

Further, the details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme, across the country, including in the State of Odisha, are available in public domain on the dashboard at <https://mdsd.kheloindia.gov.in>. As per the existing guidelines of the Scheme, the timeline of completion of infrastructure projects sanctioned under the Scheme is two years from the date of its sanction. The responsibility of executing the projects rests with the grantee.

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